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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.107 of 1992

DATE OF JUDGMENT: 30th April, 1992.

BETWEEN:

Mr. P.Veerabhadraiah

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Applicant

AND

1. The General Manager,
South Central Railway,
Secunderabad.

2. The Divisional Railway Manager,
S.C.Railway,
Vijayawada.

3. The Sr. Divisional Personnel Officer,
S.C.Railway,
Vijayawada.

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Respondents

COUNSEL FOR THE APPLICANT: Mr. M.Lakshmana Murthy

COUNSEL FOR THE RESPONDENTS: Mr. (D.Gopal Rao, SC for Rlys.

CORAM:

Hon'ble Shri R.Balasubramanian, Member (Admn.)

Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.)

contd....

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

OA 107/92 is filed by Mr. P.Veerabhadraiah with a prayer to order fixation of permanent pension on par with Mr. M.Mastan Rao who retired as a Station Master at Donakonda and who is the junior in service to the applicant and to order payment of commutation amount and also the amount payable under the Insurance scheme.

2. Heard Mr. M.Lakshmana Murthy, learned counsel for the applicant and Mr. Rajeswara Rao on behalf of Mr. D.Gopal Rao, Standing Counsel for the respondents. By the orders dated 9.2.1989 in TA 6/88, this Bench had directed the respondents to pass suitable orders regarding pension according to law. By a separate order passed today in MA 435/92 in TA 6/88, we had directed the respondents to pass suitable orders according to law regarding pension payable to the applicant within a period of three months from the date of receipt of ~~that~~ ^{the} order in the MA. In view of the said orders passed in the MA 435/92 in TA 6/88, the learned counsel Mr. M. Lakshmana Murthy appearing for the applicant stated that he is not pressing this OA. After hearing both the sides,

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we dismiss this OA at the admission stage itself as not pressed. There is no order as to costs.

(Dictated in the open court).

Balasubramanian
(R. BALASUBRAMANIAN)
MEMBER (ADMN.)

T. Chandrasekhara Reddy
(T. CHANDRASEKHARA REDDY)
MEMBER (JUDL.)

Dated: 30th April, 1992. Deputy Registrar (J)

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To

1. The General Manager, S.C.Railway, Secunderabad.
2. The Divisional Railway Manager, S.C.Rly. Vijayawada.
3. The Sr.Divisional Personnel Officer, S.C.Rly. Vijayawada.
4. One copy to Mr. M. Lakshmana Murthy, Advocate
'ADITYA'West Marredpally, Hanumanpur, Hyderabad.
5. One copy to Mr.D.Gopal Rao, SC for Rlys, CAT.Hyd.
6. One spare copy.

vsn
pvm.

Padam Reddy

TYPED BY (3)

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 30-4-1992. ✓

ORDER / JUDGMENT

R.A. / C.A. / M.A. NO.

O.A. No.

107/92 ✓

T.A. No?

(W.P. No.)

Admitted and interim directions issued

Disposed of with directions

Dismissed ✓

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

